

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2628
TO BE ANSWERED ON 06TH MARCH, 2020**

SHIFTING OF HEALTH SECTOR IN CONCURRENT LIST

2628. SHRI P.C. GADDIGOUDAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether a high level panel on reforms in the health sector has recommended shifting of health sector from State List to Concurrent List;
- (b) if so, the details thereof along with the major recommendations of the said panel;
- (c) whether the Government has taken any steps to implement the recommendations of the panel;
- (d) if so, the details thereof; and
- (e) the time by which its recommendations are likely to be implemented?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR. HARSH VARDHAN)**

(a) to (e) The Department of Health & Family Welfare has not constituted any high level panel on reforms in the health sector that has recommended shifting of the Health sector from State List to Concurrent List.

However, the Fifteenth Finance Commission constituted a High Level Group on Health Sector. In its report submitted to the Fifteenth Finance Commission, the Group has made various recommendations relating to Health Sector. Besides other recommendations, the Group has suggested that Health as a subject may be assigned under Concurrent List of Seventh Schedule of Constitution. However, this suggestion of the High Level Group is not incorporated in the Report submitted by the 15th Finance Commission, for the year 2020-21.

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